

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF CREDITORS OF PURPLE STREAM CONVERGENCE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Madhu Business Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	08-04-1992
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Tamilnadu, Chennai
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U52599TN1992PTC022462
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	New No.17 (Old Ni,8A0 Bishop Wallers Avenue (West) Mylapore, Chennai- 600004
6	INSOLVENCY COMMENCEMENT DATE THE IN RESPECT OF CORPORATE DEBTOR	07-12-2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CHITRA PERINKULAM RAGAVAN Address: "Anurag", Old No 16, New No: 7: Appadurai Street, Seethamma Colony, Teynampet, CHENNAI-600018, Tamilnadu Email Id: chitraprc@yahoo.com Mobile No: +919841080995 Registration No: IBBI/IPA-002/IP-N00720/2019-20/12558
8	LAST DATE FOR SUBMISSION OF CLAIMS	06-01-2025

Notice is hereby given that the MADHU BUSINESS SERVICES_PRIVATE LIMITED has commenced voluntary liquidation on 17-12-2024

The stakeholders of MADHU BUSINESS SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 06-01-2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



CHITRA PERINKULAM RAGAVAN

Voluntary Liquidator

No. IBBI/IPA-002/IP-N00720/2019-20/12558

Date: 10-12-2024

Place: Chennai